

THE GAUHATI HIGH COURT AT GUWAHATI  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**OBITUARY REFERENCE ADDRESS BY HON'BLE MR. JUSTICE MANASH  
RANJAN PATHAK OF GAUHATI HIGH COURT, GUWAHATI, ON 25-05-  
2022 AT 3.30 PM, ON ACCOUNT OF SAD DEMISE OF SENIOR ADVOCATE  
JITENDRA KUMAR BARUAH AND MEMBER OF THE GAUHATI HIGH  
COURT BAR ASSOCIATION SITTING IN THE COURT NO.1 (NEW  
BLOCK).**

**BEFORE**

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK, JAD  
HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA  
HON'BLE MR. JUSTICE SUMAN SHYAM  
HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN  
HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HON'BLE MR. JUSTICE KALYAN RAI SURANA  
HON'BLE MR. JUSTICE AJIT BORTHAKUR  
HON'BLE MR. JUSTICE HITESH KUMAR SARMA  
HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI  
HON'BLE MR. JUSTICE NANI TAGIA  
HON'BLE MR. JUSTICE MANISH CHOUDHURY  
HON'BLE MR. JUSTICE SOUMITRA SAIKIA  
HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA  
HON'BLE MR. JUSTICE ROBIN PHUKAN  
AND  
HON'BLE MRS. JUSTICE MALASRI NANDI

*Amr*

**Reference by:**

1. Mr. Dilip Choudhury, President, Gauhati High Court Bar Association.
2. Mr. Lonkeswar Deka, General Secretary, Gauhati High Court Advocates' Association.
3. Mr. Gajanand Sahewalla, Chairman of Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
4. Mr. Dipankar Nath, Govt. Advocate, Assam.
5. Mr. Niranjana Narayan Bhuyan Choudhury, Additional Advocate General, Arunachal Pradesh.
6. Mr. Anjan Kalita. Additional Advocate General, Mizoram.
7. Mr. Ranjit Kumar Deb Choudhury, Assistant Solicitor General of India.
8. Ms. Monica Kechii, Government Advocate, Nagaland

**Reply by: Hon'ble Mr. Justice Manash Ranjan Pathak**

1. My esteemed Sisters and Brothers on the Bench.
2. Mr. Dilip Choudhury, President, Gauhati High Court Bar Association.
3. Mr. Lonkeswar Deka, General Secretary, Gauhati High Court Advocates' Association.
4. Mr. Gajanand Sahewalla, Chairman of Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
5. Mr. Dipankar Nath, Govt. Advocate, Assam.
6. Mr. Niranjana Narayan Bhuyan Choudhury, Additional Advocate General, Arunachal Pradesh.
7. Mr. Anjan Kalita. Additional Advocate General, Mizoram.
8. Mr. Ranjit Kumar Deb Choudhury, Assistant Solicitor General of India.
9. Ms. Monica Kechii, Government Advocate, Nagaland
10. Learned Members of Bar, Judicial Service and Registry.

*Manash*

Today, we have assembled here to mourn the sad demise of Senior Advocate Jitendra Kumar Baruah, who left for heavenly abode on 6<sup>th</sup> of May, 2022, at Apollo Hospital, Guwahati . He was 92 years of age.

Born on 28<sup>th</sup> January, 1930 in Jorhat, Late Baruah completed his schooling from Government High School in the year 1948 and graduated from Cotton College, Guwahati in 1952. He thereafter left for United Kingdom in the year 1952 and Barrister from Inner Temple, UK and joined Gauhati High Court in 1959. He was designated as a Senior Advocate by the Gauhati High Court on 6<sup>th</sup> April, 1986. Late Baruah retired from profession in the year 1990.

Apart from being an outstanding lawyer, Late Baruah was a known figure in the political arena as he was very close to prominent leaders like Lt. Atal Bihari Vajpayee, L.K.Advani, Late Jaswant Singh amongst others. Late Baruah was Spokesperson, District Vice President, State Vice President of the BJP during the formative years of the party in state of Assam.

I am told that Late Baruah was a very outspoken person and frank by nature. He had a clarity of thought and maintained high standards of professional integrity all throughout his career, because of which he enjoyed a very good standing in the Bar and commanded great respect from both the Bar and Bench. Late Baruah was admired and respected by one and all for his simplicity and upright and courteous submissions in the Court.

Late Baruah leaves behind his wife Ms Rina Baruah and his son Mr. Vikramjit Baruah, daughter in law Ms. Sangeeta B. Baruah and a host of relatives.

I and my esteemed colleagues on the Bench, have the same sentiments and feelings which have just been expressed by the members of the Bar. I, on my behalf and on behalf of my esteemed colleagues on the Bench and members of the Registry convey our heartfelt condolence to the members of the bereaved family and pray the Almighty to grant eternal peace to the departed soul and

*Handwritten signature*

give sufficient strength and courage to the members of the family to bear the irreparable loss.

As a mark of respect to the departed soul, I request the learned members of the Bar and Bench to observe a minute's silence.

The Court work on the judicial side will remain suspended for the rest of the day as a mark of respect to the departed soul.

The Registry is directed to communicate the proceedings and convey our heartfelt condolence to the members of the bereaved family.



(Justice M.R.Pathak)  
Judge, Gauhati High Court,  
Guwahati



# GAUHATI HIGH COURT BAR ASSOCIATION

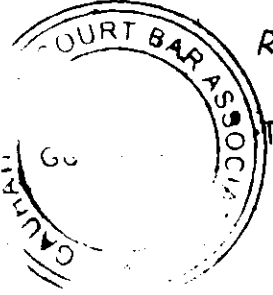
## GAUHATI HIGH COURT

### GUWAHATI - 781001, ASSAM

Phone # 0361-2541066, Fax : (0361) 2733766, e-mail : ghcba1948@gmail.com  
web:www.ghcba.com

Ref.No.GHCBA/5489/2022

Date: 20.05.2022



To,

The Hon'ble Justice, N. Kotiswar Singh  
Chief Justice (Acting),  
Hon'ble Gauhati High Court,  
Guwahati-781001.

*Through the Registrar General,  
Hon'ble Gauhati High Court, Guwahati.*

Respected Sir,

May I on behalf of the Gauhati High Court Bar Association, Guwahati request kindly to hold a Full Court Reference on 23.05.2022 (Monday) at 03:00 P.M. to condole the death of LATE JITENDRA KUMAR BARUAH, Sr. Advocate member of the Gauhati High Court Bar Association. Late Baruah passed away on 6<sup>th</sup> May, 2022. May I further request that as a mark of respect to the departed souls, further proceedings of the Court be suspended after the Full Court Reference.

Thanking you.

*Wednesday  
25th May, 2022  
[Signature]*

(Manash Haloi)  
Secretary General

Gauhati High Court Bar Association  
Guwahati

NAME : LATE JITENDRA KUMAR BARUAH,  
Sr. Advocate

BORN ON : 28.01.1930 at Jorhat, Assam.

DATE OF EXPIRED : 06.05.2022  
At Apollo International Hospital, Ghy.

AGE ABOUT : 92 yrs.

BAR ASSOCIATION : JANUARY, 1961.

BAR COUNCIL : 16.08.1960

MATRICULATION : 1948

GRADUATION : 1952

BARRISTER AT LAW : 1958 at United Kingdom.

DESIGNATED SR. ADV. 1986

RETIRED PROFESSION 1990

WIFE : MRS. RINA BARUA

SON : MR. VIKRAMJIT BARUA

DAUGHTER IN LAW : MRS. SANGEETA BARUA



From,

Mr. Manash Haloi  
Secretary General,  
G.H.C.B.A., Gauhati High Court (old block),  
Guwahati-781001  
Ph: 0361-2541066 & 0361-2733766

To,

THE HONBLE MR. JUSTICE  
N. Kotiswar Singh,  
Chief Justice (Acting),  
Gauhati High Court, Guwahati-1,

My father/father-in-law Jitendra Kumar Baruah (Raja) Bar at law, Senior Advocate was the son of eminent lawyer late Gūnjanan Barua and Indu Barua. Born in 1930 in Jorhat, he qualified as a Barrister in 1958 from Inner Temple, UK and joined Guwahati High Court in 1959. He was designated as a Senior Advocate by High Court in 1986 and retired from profession in 1990. Papa was a disciplined, honest, and hardworking gentleman to the core. Although he had very poor eyesight from a very early age and lost his sight completely around 30 years back, what is important is that he never lost his vision. He was abreast with the latest news and information. Novels, Newspapers and Law Journals had to be read to him and he found interest in them till the end. Always immaculately dressed, he would always go for a walk along with a help to the river side and later on to Silpukhuri Park. He never let his handicap affect his normal routine nor life. He along with a few like minded friends like Late Dr. Anandeshwar Borthakur, Late Parvati Goswami, Late Col. Uma Sarma, Late Lolit Barua, Late Indramoni Barua, Late Dr. Jogesh Mahanta, Late Munin Singh Lahkar, Late Lakheshwar Gohain, Mr. Padmanabha Acharya, Mr. Romen Deka to name a few was instrumental in getting the people of Assam acquainted and familiar with BJP's Lotus symbol in the late 80's. He was a close friend of Late Atal Bihari Vajpayee and Central minister Late Jaswant Singh who were his house guests on a few occasions. He was also associated with other tall leaders of BJP like L.K. Advani, Late Sikandar Bakt, Late Bhairab Singh Shekhawat, Late Rajmata Scindia to name a few who were constant visitors to Assam and his house in the late 80's. Closely associated with Keshab Dham, the RSS Office in Guwahati, He was esp. close with Late Madhu Ji, Sashi Ji, Vinayak Kanekar Ji and Ramesh Silladar Ji. He held several important posts like spokesperson, District Vice President, State Vice President of the BJP during the formative years of the BJP in the State of Assam. He leaves behind his wife, son, daughter-in-law, grandchildren and a host of relations. Today on his adyshraddha we pray to the Almighty that he attains "moksha".

Om Shanti.

Vikramjit Baruah

Sangeeta B. Baruah

10/5/72



1930

1930-1931 at GOVERNMENT HIGH SCHOOL

1931-1932 at GOVERNMENT HIGH SCHOOL

1932-1933 at GOVERNMENT HIGH SCHOOL

1933-1934

1934-1935 in addition to Inner Temple

1935-1936 at Inner Temple

1936-1937 at Inner Temple

1937-1938 at Inner Temple

1938-1939 at Inner Temple

1939-1940 at Inner Temple